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IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

IB-623 /ND/2018
(CA-51/C-III/ND/19)

In the matter of :
JM Kapoor & Company
Vs.
Novex Private Ltd

.. PETITIONER

..RESPONDENT

SECTION

Under Section 9 of IBC, 2016

Order delivered on 11.3.2019

Coram :

Sh. R. Varadharajan,
Hon'ble Member (Judicial)
Ms. DeepaKrishan,
Hon'ble Member (Technical)

For the Petitioner /Op. Creditor : -
For the Respondent/Corporate Debtor :
For the Intervener :

ORDER

Application in CA No.51/C-III/ND/2019 has been filed by the Applicant.

None appears for the Applicant/R.P.

Post the matter for the appearance of the applicant/R.P on 25.3.2019.

— Sd —
(DEEPA KRISHAN)
MEMBER (TECHNICAL)

— Sd —
(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit